

THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)



(National year 1936-1937 Saka)

IN RESPECT OF THE AIZAWL BENCH AT AIZAWL

	January					February					March				
Sun		4	11	18	25	1	8	15	22		1	8	15	22	29
Mon		5	12	19	26	2	9	16	23		2	9	16	23	30
Tue		6	13	20	27	3	10	17	24		3	10	17	24	31
Wed		7	14	21	28	4	11	18	25		4	11	18	25	
Thu	1	8	15	22	29	5	12	19	26		5	12	19	26	
Fri	2	9	16	23	30	6	13	20	27		6	13	20	27	
Sat	3	10	17	24	31	7	14	21	28		7	14	21	28	
	April					May					June				
Sun		5	12	19	26	31	3	10	17	24		7	14	21	28
Mon		6	13	20	27		4	11	18	25	1	8	15	22	29
Tue		7	14	21	28		5	12	19	26	2	9	16	23	30
Wed	1	8	15	22	29		6	13	20	27	3	10	17	24	
Thu	2	9	16	23	30		7	14	21	28	4	11	18	25	
Fri	3	10	17	24		1	8	15	22	29	5	12	19	26	
Sat	4	11	18	25		2	9	16	23	30	6	13	20	27	
	July					August					September				
Sun		5	12	19	26	30	2	9	16	23		6	13	20	27
Mon		6	13	20	27	31	3	10	17	24		7	14	21	28
Tue		7	14	21	28		4	11	18	25	1	8	15	22	29
Wed	1	8	15	22	29		5	12	19	26	2	9	16	23	30
Thu	2	9	16	23	30		6	13	20	27	3	10	17	24	
Fri	3	10	17	24	31		7	14	21	28	4	11	18	25	
Sat	4	11	18	25		1	8	15	22	29	5	12	19	26	
	October					November					December				
Sun		4	11	18	25	1	8	15	22	29		6	13	20	27
Mon		5	12	19	26	2	9	16	23	30		7	14	21	28
Tue		6	13	20	27	3	10	17	24		1	8	15	22	29
Wed		7	14	21	28	4	11	18	25		2	9	16	23	30
Thu	1	8	15	22	29	5	12	19	26		3	10	17	24	31
Fri	2	9	16	23	30	6	13	20	27		4	11	18	25	
Sat	3	10	17	24	31	7	14	21	28		5	12	19	26	

■ HOLIDAY

Total Court Working Days : 210 days

N.B. The following Saturdays may be declared as Court Working Days:
7th February (1st Saturday), 16th May (3rd Saturday), 1st August (1st Saturday), 7th November (1st Saturday) & 5th December (1st Saturday)

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-10/2014/ 585 / RC. Dated, Guwahati, the 28th November, 2014.

**LIST OF HOLIDAYS DURING THE YEAR 2015 IN RESPECT OF THE
SUB-ORDINATE CIVIL COURTS OF MIZORAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2015 in all the Civil Courts in Mizoram Sub-ordinate to Gauhati High Court.

New Year Holidays	-	1 st to 9 th January	-	Thursday to Friday	-	9 days
Republic Day	-	26 th January	-	Monday	-	1 day
State Day	-	20 th February	-	Friday	-	1 day
Chapchar Kut/Holi	-	6 th March	-	Friday	-	1 day
Ram Navami	-	28 th March	-	Saturday	-	1 day
Mahavir Jayanti	-	2 nd April	-	Thursday	-	1 day
Good Friday	-	3 rd April	-	Friday	-	1 day
Easter Monday	-	6 th April	-	Monday	-	1 day
Bohag Bihu	-	13 th to 15 th April	-	Monday to Wednesday	-	3 days
Buddha Purnima	-	4 th May	-	Monday	-	1 day
YMA Day	-	15 th June	-	Monday	-	1 day
Remna Ni	-	30 th June	-	Tuesday	-	1 day
Summer Vacation including MHIP Day	-	6 th to 10 th July	-	Monday to Friday	-	5 days
Id-UI-Fitre	-	18 th July	-	Saturday	-	1 day
Independence Day	-	15 th August	-	Saturday	-	1 day
Onam	-	28 th August	-	Friday	-	1 day
Janmastami	-	5 th September	-	Saturday	-	1 day
Ganesh Chaturthi	-	17 th September	-	Thursday	-	1 day
Id-uz-Zuha (Bakri-Id)	-	25 th September	-	Friday	-	1 day
Birthday of Mahatma Gandhi	-	2 nd October	-	Friday	-	1 day
<u>PUJA VACATION</u> Including Dusshera (Vijaya Dashami)	-	19 th October to 23 rd October	-	Monday to Friday	-	5 days
Muharram	-	24 th October	-	Saturday	-	1 day
Diwali	-	11 th November	-	Wednesday	-	1 day
Guru Nanak's Birth Day	-	25 th November	-	Wednesday	-	1 day
<u>WINTER VACATION</u> (including Christmas/ Christmas Festival)	-	18 th to 29 th December	-	Friday to Tuesday	-	12 days
New Year's Eve	-	31 st December	-	Thursday	-	1 day

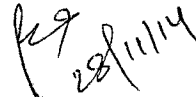
N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc


REGISTRAR (JUDICIAL)


28/11/14

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-10/2014/ 586 / RC. Dated, Guwahati, the 28th November, 2014.

**LIST OF HOLIDAYS DURING THE YEAR 2015 IN RESPECT OF THE
SUB-ORDINATE CRIMINAL COURTS OF MIZORAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2015 in all the Criminal Courts in Mizoram Sub-ordinate to Gauhati High Court.

New Year Holidays	-	1 st to 3 rd January	-	Thursday to Saturday	-	3 days
Republic Day	-	26 th January	-	Monday	-	1 day
State Day	-	20 th February	-	Friday	-	1 day
Chapchar Kut/Holi	-	6 th March	-	Friday	-	1 day
Ram Navami	-	28 th March	-	Saturday	-	1 day
Mahavir Jayanti	-	2 nd April	-	Thursday	-	1 day
Good Friday	-	3 rd & 4 th April	-	Friday & Saturday	-	2 days
Easter Monday	-	6 th April	-	Monday	-	1 day
Bohag Bihu	-	13 th to 15 th April	-	Monday to Wednesday	-	3 days
Buddha Purnima	-	4 th May	-	Monday	-	1 day
YMA Day	-	15 th June	-	Monday	-	1 day
Remna Ni	-	30 th June	-	Tuesday	-	1 day
MHIP Day	-	6 th July	-	Monday	-	1 day
Id-UI-Fitre	-	18 th July	-	Saturday	-	1 day
Independence Day	-	15 th August	-	Saturday	-	1 day
Onam	-	28 th August	-	Friday	-	1 day
Janmastami	-	5 th September	-	Saturday	-	1 day
Ganesh Chaturthi	-	17 th September	-	Thursday	-	1 day
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Birthday of Mahatma Gandhi	-	2 nd October	-	Friday	-	1 day
<u>PUJA VACATION</u> Including Dusshera (Vijaya Dashami)	-	19 th October to 23 rd October	-	Monday to Friday	-	5 days
Muharram	-	24 th October	-	Saturday	-	1 day
Diwali	-	11 th November	-	Wednesday	-	1 day
Guru Nanak's Birth Day	-	25 th November	-	Wednesday	-	1 day
<u>WINTER VACATION</u> (including Christmas/ Christmas Festival)	-	21 st to 29 th December	-	Monday to Tuesday	-	9 days
New Year's Eve	-	31 st December	-	Thursday	-	1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.

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By Order etc.


REGISTRAR (JUDICIAL)

